

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:3778  
ANSWERED ON:19.04.2010  
SUPPLY OF SUBSTANDARD FOOD ITEMS  
Yadav Shri Sharad

**Will the Minister of DEFENCE be pleased to state:**

- (a) whether the food items being supplied to the various Military Stations in certain cases have been reported to be of substandard quality;
- (b) if so, the details thereof;
- (c) whether any inquiry has been conducted in this regard;
- (d) if so, the details and the outcome thereof;
- (e) the action taken against the persons found guilty; and
- (f) the steps taken to improve the quality of food items?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF DEFENCE (SHRI A.K. ANTONY)

- (a) & (b): Food items are supplied on the basis of approved specifications and mechanisms are in place for testing quality of food items before they are supplied. In case of any instance of sub-standard food items being supplied coming to the notice, administrative and disciplinary action are taken as per rules.
- (c) to (e): Based on certain complaints, Court of Inquiry was instituted resulting in disciplinary action against six officers and administrative action against eighteen.
- (f) Improvement in quality of food items is a prime concern of the Government. Continuous efforts are made to improve quality of food items being supplied.